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15.30 hrs.

(i) REGIONAL RURAL BANKS (AMENDMENT) BILL* 2004

(Amendment of Section 2, etc.)

Title: Introduction of Regional Rural Banks (Amendment) Bill, 2004. (Amendment of Section 2, etc.).

SHRI BASU DEB ACHARIA (BANKURA): Sir, I beg to move for leave to introduce a Bill further to amend the Regional Rural Banks Act, 1976.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Regional Rural Banks Act, 1976."

The motion was adopted.

SHRI BASU DEB ACHARIA : Sir, I introduce ** the Bill.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2

Dated 3.12.04

* Introduced with the Recommendation of the President